

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIFUR.

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Date of Decision: 02.12.97

OA 101/96

1. Lala Ram, Shunting Jamadar in Carriage & Wagon Shop, Ajmer, Western Railway.
2. Bhanwar Lal, Shunting Jamadar in Carriage & Wagon Shop, Ajmer, Western Railway.

... Applicants

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Dy. Chief Mechanical Engineer, Carriage & Wagon Shop Ajmer, Western Railway.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.F.SHARMA, ADMINISTRATIVE MEMBER

For the Applicants

... Mr. Shiv Kumar

For the Respondents

... Mr.M.Rafiq

Q-R-D-E-R

PER-HON'BLE-MR.GHOPAL-FRIEHN, -VICE-CHAIRMAN

Applicants, named above, have filed this application u/s 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents not to revert them from the post of Shunting Jamadar.

2. Heard the learned counsel for the parties.
3. During the course of arguments, the learned counsel for the applicants sought permission to withdraw the OA with liberty to file a fresh OA, subject to its maintainability. Permission, as prayed for, is granted. The OA is dismissed as having been withdrawn with no order as to costs.

(O.F.SHAFMA)

ADM. MEMBER

VK

Chikha
(GIFAL KRISHNA)

VICE CHAIRMAN